

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/972(KB)2018
IA(I.B.C)/683(KB)2024,
IA(I.B.C)/1011(KB)2024,
CONT.A. (IBC)/5(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	BELL FINVEST [INDIA] LIMITED. VS DUCKBILL DRUGS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] for the Liquidator
Ms. Debaleena Ganguly, Adv.

Mr. Avishek Guha, Adv.] for SRA in IA 683 of 2024
Mr. S. Bose, Adv.
Mr. K. D. Sarkar, Adv.

Mr. A. Chowdhury, Adv.] for applicant in IA 1011 of 2024
Ms. S. K. Singh, Adv.

ORDER

1. Ld. Counsel for the parties present.

2. IA(I.B.C)/683(KB)2024:

a. This is an application praying for direction to change the status of the Corporate Debtor from under Liquidation to action in the master data and the same has already been done and therefore, this application has become infructuous.

b. In view of such, this **IA(I.B.C)/683(KB)2024 is dismissed as infructuous.**

3. IA(I.B.C)/1011(KB)2024:

a. Heard the Ld. Counsel for the parties at length.

b. Reserved for Orders.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**